

(P3)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) T.V.P. Sai Vihari
M. Chibi Vishnu

Counsel for
Petitioner

T.V.P. Sai Vihari

(2) R. SIVAKUMAR

Counsel for R₁, R₂
R₃ & R₅

R. Sivakumar

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri R Sivakumar, counsel for R1 to R3, R5 present and filed statement of accounts on their behalf by furnishing a copy of the same to the other side. Counsel for petitioner pointed out that there is a variation in the statement of accounts given by the respondents. Counsel for respondents is directed to file a detailed statement of expenditure by way of an affidavit by the next date of hearing and argue the case. Put up on **21.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)